

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

41. C.P.(IB)-4417(MB)/2018

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **14.02.2020**

NAME OF THE PARTIES:- CBRE South Asia Pvt Ltd

V/s

Supreme Housing & Hospitality Pvt Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Counsel for the both sides are present.

At request, list this matter on 05.03.2020.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

/RS/

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)